



THE HIGH COURT OF GUJARAT

NOTIFICATION **No.A.1201/2026 [7]**

Read:- Government of Gujarat in Legal Department Notification No.CRS/102016/2173/D dated 16.03.2026

Consequential Posting Effect within the same Court Establishment

In view of the decision of the Hon'ble Chief Justice and Hon'ble Judges of the High Court of Gujarat, the order of posting of following Judicial Officers working in the cadre of District Judge is passed with immediate effect as under:

Arvali District			
Sr.	Judicial Officer	Present Posting	Posted as
1	Mr. Sunil Manharbhai Kamdar [GJ00984]	2nd Additional District Judge & Additional Sessions Judge, Arvali at Modasa	Additional District Judge, Arvali at Modasa

Rajkot District			
Sr.	Judicial Officer	Present Posting	Posted as
1	Mr. Hemang Ashvinbhai Trivedi [GJ00591]	4th Additional District Judge & Additional Sessions Judge, Rajkot at Gondal	3rd Additional District Judge, Rajkot at Gondal
2	Mr. Ikramkhan Basirkhan Pathan [GJ00614]	5th Additional District Judge & Additional Sessions Judge, Rajkot	4th Additional District Judge, Rajkot
3	Mr. Ashvinkumar Keshavlal Shah [GJ00663]	6th Additional District Judge & Additional Sessions Judge, Rajkot	5th Additional District Judge, Rajkot
4	Mr. Rajesh Sureshchandra Purani [GJ00727]	7th Additional District Judge & Additional Sessions Judge, Rajkot at Jetpur	6th Additional District Judge, Rajkot at Jetpur
5	Mr. Vasantkumar Kantilal Bhatt [GJ01764]	8th Additional District Judge & Additional Sessions Judge, Rajkot	7th Additional District Judge, Rajkot
6	Mr. Salim Abdulla Galaria [GJ00731]	9th Additional District Judge & Additional Sessions Judge, Rajkot	8th Additional District Judge, Rajkot
7	Mr. Pritesh Jagdishchandra Kayastha [GJ01053]	10th Additional District Judge & Additional Sessions Judge, Rajkot	9th Additional District Judge, Rajkot

Rajkot District			
Sr.	Judicial Officer	Present Posting	Posted as
8	Ms. Chetana Jayantilal Patel [GJ01056]	11th Additional District Judge & Additional Sessions Judge, Rajkot	10th Additional District Judge, Rajkot



By order of the Hon'ble the Chief Justice and the Hon'ble Judges of The High Court of Gujarat.

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:18/03/2026

(Sanjay D. Suthar)
Registrar General

No.A.1201/2026 [7]

Copy for information and necessary action/compliance to:

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. The Member Secretary, Gujarat State Legal Services Authority, Ahmedabad.
3. The Director, Gujarat State Judicial Academy, Ahmedabad.
4. The Principal District Judge of all the Districts of Gujarat.
5. The Treasury Officer, Arvalli at Modasa, Rajkot.
6. All Judicial Officers concerned.
7. The Manager, Government Central Press, Gandhinagar
(for publication in the Gujarat Government Gazette, Part-I, Central Section)

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:18/03/2026

(Sanjay D. Suthar)
Registrar General

Note:

As a green initiative, only one hard copy of this digitally signed notification be kept on record of the concerned office. Further soft copies of the notification be forwarded to all concerned instead of hard copies.